

National Company Law Tribunal

Allahabad Bench

CP No. 64/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *Rakesh mahajan v/s B.D. Mahajan & Sons Pvt*
Ltd & ors
SECTION OF THE COMPANIES ACT/ I & B CODE: *397/398 of the Companies act of 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anil Kumar</i>	<i>PLS</i>	<i>Proxy for Petitioners</i>	<i>Anil</i>
<u>2.</u>			<i>Counsel</i>	

CP No. 64/ND/2013

Shri Anil Kumar, PCS proxy for Shri S.D.Sudhi counsel for
the petitioner. None for the Respondent.

The matter to be listed on 22nd March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)

Sd

**H.P. Chaturvedi,
Member(Judicial)**